NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 08/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 60/2008		
NAME OF THE COMPANY	Tirupathi Roller Flour Mills Pvt Ltd		
NAME OF THE PETITIONER(S)	Girish Gupta &(02) Others		
NAME OF THE RESPONDENT(S)	Tirupathi Roller Flour Mills Pvt Ltd & (05) Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S-chidambaran PI-P3	PCS	9849056652	4

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P.H. ARVINDH PANDAN, S.R. ADVOCATE	3		2
& SATISH PARASARAN, SR. ADVOCATE			7
FOR S. MUKUNDAN	Advocate	9444103155	1MxD=
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<u>ORDER</u>

At the request of all the Counsels, the case is posted to 18.12.2017

MEMBER (Tech)

MEMBER (Judl)